The Chennai City Police (Amendment) Act, 2023

Act No. 10 of 2023
The following Act of the Tamil Nadu Legislative Assembly received the assent of the Governor on the 3rd May 2023 and is hereby published for general information:—

ACT No. 10 OF 2023.

**An Act further to amend the Chennai City Police Act, 1888.**

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-fourth Year of the Republic of India as follows:—

1. (1) This Act may be called the Chennai City Police (Amendment) Act, 2023.

(2) It shall come into force at once.

2. In section 35 of the Chennai City Police Act, 1888,—

(1) in the marginal heading, the expression, “and gymnasium” shall be omitted;

(2) in sub-section (1), the expression “or gymnasium” occurring in two places, shall be omitted.

(By Order of the Governor)

C. GOPI RAVIKUMAR,
Secretary to Government (Legislation),
Law Department.